

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 83 OF 2017

Dated: 18th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**U.P. Ceramics and Potteries Ltd.
Vs.**

...Appellant(s)

**Rajasthan Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanyat Lodha

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Ms. Megha Karnwal for R. 2 to 4

ORDER

At the request of learned counsel appearing for Respondent nos. 2 to 4, the matter is adjourned to **05.09.2018**.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I. J. Kapoor)
Technical Member**